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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
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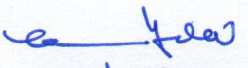
Public Notice No. 53/2015-2020
Dated the 9th April 2021.

Subject: Late cut for MEIS applications for exports made in the Financial Year 2019-20

In exercise of powers conferred under paragraph 1.03 of the Foreign Trade Policy (2015-2020), the Director General of Foreign Trade hereby inserts in the Handbook of Procedures, 2015-20 at the end of para 3.15 (a) as below:

“Further, MEIS applications for Shipping bills with Let Export date from 01.04.2019 to 31.03.2020 can be submitted without any late cut upto 30.09.2021. However any such application submitted after 30.09.2021, the last date for submitting applications shall be as per para 3.15 (a) (i) above and late cut applied accordingly. “

Effect of this Public Notice: A relaxation in the late cut provisions have been provided for Shipping bill (s) of the period 01.04.2019 to 31.03.2020 , so that if such shipping bills are submitted on or before 30.09.2021, for an MEIS claim, no late cut would be applicable.


09/04/2021
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